

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 3308
TO BE ANSWERED ON 07.08.2018**

POST-MATRIC SCHOLARSHIP SCHEME

3308. SHRI K. PARASURAMAN:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has any proposal to change the cost-sharing pattern of the Post-Matric Scholarship Scheme for SC students;
- (b) if so, the details thereof;
- (c) the steps taken by the Government to release the outstanding Central assistance under the scholarship scheme which has accumulated to around Rs. 1547.56 crore for Tamil Nadu;
- (d) whether the Finance Ministry has cleared the same in one go; and
- (e) if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI VIJAY SAMPLA)**

(a) & (b): No proposal is under consideration to change the cost-sharing pattern of the Post-Matric Scholarship Scheme for SC students (PMS-SC) at present. As per extent guidelines of the Scheme, Central Assistance is considered for release over and above the committed liability of States/UTs while North Eastern States are exempted from Committed Liability.

(c) to (e): At present, the Budget for 2018-19 under PMS-SC Scheme is Rs. 3000.00 crore. Tamil Nadu Government has been released Rs. 234.47 crore under PMS-SC during 2018-19. The balance arrear is considered for released based on availability of funds.
